

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:269  
ANSWERED ON:22.07.2015  
Indo-Chinese Staped Visa Issue  
Singh Shri Hukum

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether it is a fact that stapled visa issue with China is still unresolved; and
- (b) if so, the details thereof and the present status thereof along with steps being taken to amicably solve this issue?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) The issuance of visas by India and China is guided by the provisions of the Memorandum of Understanding on Simplifying Visa Procedures between the two governments signed in June 2003. It has been conveyed to the Chinese side on several occasions, including at the highest level, that all Indian passport holders should be treated equally on the basis of reciprocity.

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